

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1708
TO BE ANSWERED ON 15/03/2023

AADHAAR BASED PAYMENT SYSTEM FOR MGNREGA

1708 SHRI MALLIKARJUN KHARGE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Aadhaar based Payment System (ABPS) has been made mandatory for MGNREGA payments;
- (b) details of the number of workers compliant and non-compliant with ABPS, State-wise;
- (c) details of the number of workers denied wages due to non-compliance with ABPS, State-wise;
- (d) reasons for making ABPS mandatory for MGNREGA payments;
- (e) whether Government has taken into consideration the problems arising out of ABPS; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) Yes Sir.

(b) State/UT wise numbers of workers enabled for Aadhaar based Payment System (ABPS) and numbers of workers not enabled for ABPS under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) are given at **Annexure**.

(c) No worker under Mahatma Gandhi NREGS has been denied for the wage payment due to ABPS.

(d) To ensure timely payment of wage to the beneficiaries under Mahatma Gandhi NREGS, it has been brought into the notice of the Central Government that due to frequent change of Bank Account Numbers by the beneficiaries and subsequent non-updation by the Programme Officers, it has been decided to adopt ABPS which does not get affected due to change of bank account. Also to ensure that only genuine beneficiaries should get benefit of the scheme, de-duplication of the existing beneficiaries to be done. For this, Aadhar is the best alternative.

(e) & (f) As per the request made by several States, it has been decided by the Ministry that till 31st March, 2023, the wage payment of the beneficiaries under Mahatma Gandhi NREGS may be made either using ABPS or NACH depending upon the status on ABPS of a beneficiary. Thus, there may be two options to be used for making wage payment as under:-

Option 1- ABPS: if a beneficiary is ABPS enabled, the payment will be made through ABPS only.

Option 2- NACH: In case due to some technical reasons etc, the beneficiary is not enabled for ABPS, the Programme Officer can choose NACH as the mode for making wage payment.

Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 1708 to be answered on 15.03.2023.

S. No.	State/UT	Number of workers enabled for ABPS	Number of workers non-enabled for ABPS
1	Andhra Pradesh	11242408	1086673
2	Arunachal Pradesh	164802	339927
3	Assam	1571398	10274177
4	Bihar	8801761	14332752
5	Chhattisgarh	5747896	3717052
6	Goa	15321	35034
7	Gujarat	1537488	8449285
8	Haryana	1274505	931717
9	Himachal Pradesh	1624936	1116282
10	Jammu And Kashmir	1080498	1335393
11	Jharkhand	4627201	5461816
12	Karnataka	8757247	9257018
13	Kerala	3896872	2294917
14	Ladakh	39570	12365
15	Madhya Pradesh	6918582	11731307
16	Maharashtra	6132034	21365409
17	Manipur	450425	550993
18	Meghalaya	30834	1243329
19	Mizoram	162418	66940
20	Nagaland	109638	648722
21	Odisha	6571708	5239092
22	Punjab	1924292	846250
23	Rajasthan	11460754	13586742
24	Sikkim	90382	53148
25	Tamil Nadu	8881607	4288339
26	Telangana	6213671	4307606
27	Tripura	976010	243944
28	Uttar Pradesh	11527174	19183399
29	Uttarakhand	1140022	658958
30	West Bengal	19516596	7130532
31	Andaman and Nicobar	29133	22216
32	Dadra & Nagar Haveli and Daman & Diu.	1	33124
33	Lakshadweep	6926	9486
34	Puducherry	70773	36199